

The Deputy Minister of Railways (Shri Shah Nawaz Khan): In Class III the deficiency is 4 of Scheduled Castes and 5 of Scheduled Tribes. In Class IV the deficiency is in the category of Scheduled Tribes only to the extent of 141.

Efforts are being made to eradicate the shortfall in both the classes by the end of the current year 1958-59 as stated earlier.

**Tungabhadra Project**

\*102 { Shri Agadi:  
Shri Siddananjappa.

Will the Minister of Irrigation and Power be pleased to state

(a) the actual area brought under irrigation under the Tungabhadra Project Left Bank development scheme excluding the previously cultivated area under the old Anicuts, and

(b) the total amount spent so far, for the Project and development of both sides of the Ayacut areas?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) An area of 39,930 acres was actually brought under irrigation upto the end of December, 1958.

(b) The information is being collected and will be laid on the Table of the House as early as possible.

**Berapoly River Project in Kerala**

\*103. { Shri A. K. Gopalan:  
Shri Kunhan.

Will the Minister of Irrigation and Power be pleased to state

(a) whether it is a fact that the Deputy Minister for Irrigation and Power had recently visited the Berapoly River Project site in Kerala,

(b) if so, the outcome of the discussions held by him with the Kerala and Mysore State Government, and

(c) whether it is proposed to take

up the project during the Second Five Year Plan itself?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes, Sir

(b) He held no discussions with the representatives of Mysore Government. The Minister for Irrigation and Power, Kerala State accompanied the Deputy Minister to the Berapoly River Valley Project site in Kerala and generally explained to him the broad aspects of the scheme. He explained to him how this scheme would irrigate the Malabar Area in Kerala. He also indicated that it would also be a cheap power project.

(c) No, Sir

**"Demands Day" by Posts and Telegraphs Employees**

\*104 { Shri Rajendra Singh:  
Shri Ram Krishan:

Will the Minister of Transport and Communications be pleased to state

(a) whether it is a fact that the Federal Council of the National Federation of Post and Telegraph Employees' Union has resolved to observe "Demands Day", and

(b) if so, what are their demands?

The Minister of Transport and Communications (Shri S. K. Patil): (a) No intimation has been received from the National Federation of P & T Employees. It is, however, understood that they have decided to observe 11th February 1959 as "Demands Day".

(b) The demands are

- (1) Immediate grant of 2nd instalment of interim relief
- (2) Early publication of the Pay Commission's Report
- (3) Repeal of Rules 4(a) and 4(b) of the Govt Servants Conduct Rules
- (4) Re-drafting of Government Servants Conduct Rules